

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001**

HHC/Rules/Vol-V/97-I-

Dated: Shimla, the 19<sup>th</sup> April, 2018.

**NOTIFICATION**

In partial modification of this Registry's Notification No.HHC/Rules/Vol-V/97-I-34082-34101, dated 7.12.2017, Hon'ble the Acting Chief Justice, High Court of Himachal Pradesh, in exercise of powers vested under Rule 1 of Chapter-4, High Court of Himachal Pradesh (Appellate Side) Rules 1997 and Rule 3 of Chapter-II, High Court of Himachal Pradesh (Original Side) Rules 1997 and all other enabling powers in this behalf, is pleased to hereby nominate by way of these special orders, Registrar (Judicial), Registrar (Rules), Registrar (Admn.), Registrar (Protocol & Judges Branch) and District and Sessions Judge (Leave/Training Reserve), High Court of Himachal Pradesh for discharging the functions contained in the rules ibid, in respect of the cases mentioned in the consolidated list.


**BY ORDER  
HON'BLE THE ACTING CHIEF JUSTICE**

Endst.No. HHC/Rules/Vol-V/97-I- 9347-66

Dated: 19.4.2018.

Copy forwarded for information and necessary action to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
2. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla-171001.
3. The Principal Secretary (Home/Personnel) to the Government of Himachal Pradesh, Shimla-171002.
4. The L.R.-cum-Secretary (Law) to the Government of Himachal Pradesh, Shimla-171002.
5. The Secretaries/ Private Secretaries/PA's to the Registrar General, Registrar (Vigilance), Registrar (Judicial), Registrar (Protocol & Judges Branch) and the District and Sessions Judge (Leave/Training Reserve), High Court of Himachal Pradesh, Shimla-171001.
6. All the District and Sessions Judges/Additional District and Sessions Judges/Senior Civil Judges/Civil Judges in Himachal Pradesh.
7. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Ghandal, PO Shakraha, Sub-Tehsil Dhami, District Shimla, Himachal Pradesh, Shimla-171011.
8. The Central Project Coordinator, High Court of Himachal Pradesh, Shimla-171001.
9. The President, High Court Bar Association, Shimla-171001.
10. All the Presidents, District/Sub-Division Bar Associations in Himachal Pradesh.
11. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala, Himachal Pradesh.
12. The Presiding Officers, Labour Court-cum-Industrial Tribunals, Shimla and Dharamshala, Himachal Pradesh.
13. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla-171009.
14. The Registrar (Establishment) and the Registrar (Accounts), High Court of Himachal Pradesh, Shimla-171001.
15. All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters/Secretaries/Private Secretaries/Section Officers/Chief Librarian/Estate Officer/PRO/Protocol Officer, High Court of Himachal Pradesh, Shimla.
16. The Accountant General (Audit), Himachal Pradesh, Shimla-171003.
17. The Section Officer (Computer), High Court of Himachal Pradesh, Shimla-171001 for conversion into digital form.
- ✓ 18. The Technical Director, NIC, High Court of Himachal Pradesh for updating the High Court website.
19. The Scrutiny Assistant of this Registry with five spare copies.
20. Guard File.

  
(Rakesh Kainthla)  
District and Sessions Judge  
(Leave/Training Reserve)